

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


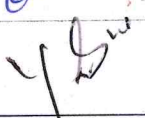
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.18/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 23/2008
NAME OF THE COMPANY	Sanghi SEZ Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (04) Others
NAME OF THE RESPONDENT(S)	Sanghi SEZ Pvt Ltd & (11) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Chakravorty	Petitioner 1, 3 & 5	9948914088	
Y. SURYANARAYANA	counsel for P2 & P4	9849866556	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R2	PCS	9849056652	

**ORDER**

Heard. At the request of counsels case is posted to 09.01.2018.

  
**MEMBER (Technical)**

  
**MEMBER (Judicial)**